

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.09.2022 (THURSDAY)

COURT -II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 05 of 2022 <b>(PH)</b>	Ceat Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
2.	Competition App. (AT) No. 06 of 2022 <b>(PH)</b>	Nitish Bajaj Vs Competition Commission of India & Ors.  <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
3.	Competition App. (AT) No. 07 of 2022 <b>(PH)</b>	Arnab Banerjee Vs. Competition Commission of India & Ors.  <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
4.	Competition App. (AT) No. 08 of 2022 <b>(PH)</b>	Satish Sharma Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
5.	Competition App. (AT) No. 09 of 2022 <b>(PH)</b>	Neeraj Kanwar Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
6.	Competition App. (AT) No. 10 of 2022 <b>(PH)</b>	Apollo Tyres Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
7.	Competition App. (AT) No. 13 of 2022 <b>(PH)</b>	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Manas Kr. Chaudhuri Ebaad N. Khan-R2 Aditya Narain-R3 GR Bhatia-R6

<b>8.</b>	Competition App. (AT) No. 14 of 2022  <b>(PH)</b>	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan Manas Kr. Chaudhuri -R3 Aditya Narain-R4 Shweta Shroff-R6
<b>9.</b>	Competition App. (AT) No. 15 of 2022  <b>(PH)</b>	Arun Kumar Bajoria Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
<b>10.</b>	Competition App. (AT) No. 16 of 2022  <b>(PH)</b>	Vikram Malhotra Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
<b>11.</b>	Competition App. (AT) No. 17 of 2022  <b>(PH)</b>	MRF Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Aditya Narain	Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R4 Ebaad N Khan-R6 G.R. Bhatia-R7
<b>12.</b>	Competition App. (AT) No. 18 of 2022  <b>(PH)</b>	Rajiv Budhraj Director General, Automotvie Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R6 Ebaad N. Khan-R3 Aditya Narain-R4
<b>13.</b>	Competition App. (AT) No. 20 of 2022  <b>(PH)</b>	Birla Tyres Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Ankit Virmani	Arjun Krishnan-R1 Ebaad N. Khan-R3 GR Bhatia Nidhi Singh Shambhavy Singh- R7
<b>14.</b>	Competition App. (AT) No. 22 of 2022  <b>(PH)</b>	Koshy K. Varghese Vs. The Competition Commission of India & Ors.	Aditya Narain	

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By order of Hon'ble Chairperson  
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Registrar